

RESUME OF WORK DONE BY LOK SABHA

(SEVENTH LOK SABHA—EIGHTH SESSION)

(18th February to 30th April, 1982)



**LOK SABHA SECRETARIAT
NEW DELHI**

June, 1982/Jyaishta, 1904 (Saka)

P R E F A C E

This publication contains a brief resumé of work done by Lok Sabha during the Eighth Session of Seventh Lok Sabha, 1982.

NEW DELHI;

June 14, 1982

Vyaistha 24, 1904 (Saka)

AVTAR SINGH RIKHY,

Secretary.

CORRIGENDA
TO
RESUME OF WORK DONE BY LOK SABHA
(SEVENTH LOK SABHA-EIGHTH SESSION)

- ✓Page 4 Under column 2, line 1, omit, 'Bill'
- ✓Page 13 column 1, for '23' read '32'
- ✓Page 14- S. No. 50, under column 8, line 1,
for 'moion' read 'motion'
- ✓Page 19 Sl. No. 27, under column 4, line 2,
omit 'Patil'
- ✓Page 20 Under heading 'DIVISIONS', against
'Number of Divisions held'
read '6' at the end.
- ✓Page 29 Sl. No. 8, under column 2- line 6,
for 'Write' read 'Writ'
- Page 31 -
 - ✓(a) Sub-heading (ii) for 'UNSFARRED'
read 'UNSTARRED'
 - ✓(b) in the first footnote for 'form' read
'from'
- ✓Page 32, item (iv) against Sl. No. 2, under
head 'Time taken' for '11 07'
read '1 07'
- ✓Page 37 Under column 2, Sl. No. 22, last
line for 'T vision' read 'Television'
- ✓Page 40 Under column 6 for '0 13' read
'0 15'
- ✓Page 45, Under column 1, before Sl. No. 94
for (92' read '93'.

- ✓ Page 48 Sl. No.129, under column 3, for
'Shri Ram Fyae Fanika' read 'Shri Ram
Pyare Panika'
- ✓ Page 49 Sl. No.135, under column 3, for '
Shri Chandra Pal Sailani' read 'Shri
Chandra Pal Shailani'
- ✓ Page 50, under column 6 against Sl. No.152
for '0 1' read '0 12'
- ✓ Page 51 Sl. No.166, under column 3 for
'SHRI Chhetey Singh Yadav' read
'Shri Chhotey Singh Yadav.'
- ✓ Page 52 Sl. No.173, under column 5,
for '13-3-82' read '31-3-82'
- ✓ Page 54 Sl. No.199, under column 3, for
'Shri Satynarayan Jatiya' read
'Shri Satyanarayan Jatiya'.

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**RESUMÉ OF WORK DONE BY LOK SABHA DURING THE EIGHTH
SESSION OF SEVENTH LOK SABHA—FEBRUARY—APRIL, 1982**

I DURATION OF SESSION

Date of commencement	18 February, 1982
Date of adjournment <i>sine die</i>	30 April, 1982
Date of prorogation	7 May, 1982
Number of days of sittings	47
Number of hours of sittings	326 hrs and 01 minute

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendment carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1	The Industrial Finance Corporation (Amendment) Bill, 1982	19-2-82		23-2-82 (Consideration and passing)	1 10	2		Passed
2	The Criminal Law (Amendment) Bill, 1980	12-8-80 (Earlier Session)	..	19-2-82 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0 01	..		A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the penultimate week of the Monsoon Session, 1982 adopted.
*3	The Sugar Cess Bill, 1981	17-12-81 (Earlier Session)	..	19-2-82 4-3-82 (Consideration and passing)	4 04	8	3	Passed, as amended.
*4	The Sugar Development Bill, 1981	17-12-81 (Earlier Session)		19-2-82 4-3-82 (Consideration and passing)		30	4	Passed, as amended.

5	The African Development Fund Bill, 1982	30-11-81 (Earlier Session)	94-2-82 (As returned by Rajya Sabha with amendments made by Rajya Sabha)	1-3-82 (Consideration of amendments)	0 01	Amendments made by Rajya Sabha agreed to by Lok Sabha.
6	The Finance Bill, 1982	27-2-82	..	22-4-82 23-4-82 26-4-82 27-4-82 (Consideration and passing)	12 38	145	28	Passed, as amended.
7	The Central Silk Board (Amendment) Bill, 1981	2-12-81 (Earlier Session)	..	4-3-82 17-3-82 18-3-82 (Consideration and passing)	2 30	28	2	Passed, as amended.
8	The Limestone and Dolomite Mines Labour Welfare Fund (Amendment) Bill, 1982	5-3-82	Pending.
9	The Iron Ore Mines and Manganese Ore Mines Labour Welfare Crisis (Amendment) Bill, 1982a.	11-3-82	Pending.
10	The Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund (Amendment) Bill, 1982a.	11-3-82	Pending.
11	The Appropriation (Vote on Account) Bill, 1982	16-3-82	..	16-3-82 (Consideration and passing)	0 38	Passed.
12	The Appropriation Bill, 1982	16-3-82	..	16-3-82 (Consideration and passing)	0 02	Passed.

*Discussed Together.

1	2	3	4	5	6	7	8	9
					H M			
13	The Appropriation (Railways) Bill, 1982	17-3-82	..	17-3-82 (Consideration and passing)	0 02		Passed.	
14	The Appropriation (Railways) No. 2 Bill, 1982	17-3-82	..	17-3-82 (Consideration and passing)	0 03		.. Passed.	
15	The Architects (Amendment) Bill, 1980 (As passed by Rajya Sabha)	..	8-12-80 (Earlier Session)	18-3-82 29-4-82 (Consideration and passing)	0 40	2	2	Passed, as amended.
16	The Major Port Trusts (Amendment) Bill, 1982, as passed by Rajya Sabha.	..	24-3-82	28-4-82 (Consideration and passing)	2 20	1	..	Passed.
17	The Kerala Appropriation (Vote on Account) Bill, 1982	27-3-82	..	27-3-82 (Consideration and passing)	0 03		..	Passed.
18	The Kerala Appropriation Bill, 1982	27-3-82		27-3-82 (Consideration and passing)	0 02		..	Passed.
19	The Assam Appropriation (Vote on Account) Bill, 1982	27-3-82	..	27-3-82 (Consideration and passing)	0 3			Passed.
20	The Assam Appropriation Bill, 1982.	27-3-82		27-3-82 (Consideration and passing)	0 01		..	Passed.
21	The Indian Railways (Amendment) Bill, 1982, as passed by Rajya Sabha.	..	29-3-82	27-4-82 (Consideration and passing)	1 22		..	Passed.

22	The Industrial Employment (Standing Orders) Amendment Bill, 1982, as passed by Rajya Sabha	29-3-82	29-4-82 30-4-82 (Consideration and passing)	0 28	..	Passed.
23	The Marriage Laws (Amendment) Bill, 1981	27-2-81 (Earlier Session)	8-4-82 (Motion for further extension of time for presentation of the Report of the Joint Committee)	0 02		A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the Winter Session, 1982, adopted.
24	The Customs Tariff (Amendment) Bill, 1982	15-4-82	27-4-82 (Consideration and passing)	0 20		Passed.
25	The Appropriation (No. 2) Bill, 1982	21-4-82	21-4-82 (Consideration and passing)	0 20	..	Passed.
26	The Industrial Disputes (Amendment) Bill, 1982	23-4-82	..	0 53	..	Pending.
27	The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1982.	27-4-82	..	0 22	..	Pending.
28	The Wild Life (Protection) Amendment Bill, 1981.	22-12-81 (Earlier Session)	28-4-82 (Consideration and passing)	1 49	2	Passed, as amended.

1	2	3	4	5	6	7	8	9
					H M			
29	The Pensions (Amendment) Bill, 1981, as passed by Rajya Sabha	..	25-11-81 (Earlier Session)	28-4-81 29-4-82 (Consideration and passing)	2 14	5	2	Passed, as amended.
30	The Assam State Legislature (Delegation of Powers) Bill, 1982	29-4-82		30-4-82 (Consideration and passing)	0 04	..		Passed.
31	The Pharmacy (Amendment) Bill, 1981, as passed by Rajya Sabha	..	3-12-81 (Earlier Session)	29-4-82 (Consideration and passing)	1 34	3	2	Passed, as amended.
32	The Prevention of Cruelty to Animals (Amendment) Bill, 1981	30-11-81 (Earlier Session)	..	29-4-82 (Consideration and passing)	1 18	11	11	Passed, as amended.
33	The Air Corporations (Amendment) Bill, 1981, as passed by Rajya Sabha	..	2-12-81 (Earlier Session)	29-4-82 (Consideration and passing)	0 11	2	2	Passed, as amended.
34	The Food Corporations (Amendment) Bill, 1981	27-2-81 (Earlier Session)	..	30-4-82 (Motion to withdraw the Bill)	0 02		..	Bill, withdrawn by leave of the House.
35	The Food Corporations (Amendment) Bill, 1982	30-4-82	..					Pending.
36	The Trade Unions (Amendment) Bill, 1982	30-4-1982				..		Pending.
37	The Land Acquisition (Amendment) Bill, 1982	30-4-82				Pending.

38 The Drugs and Cosmetics (Amendment) Bill, 1982. 30-4-82

39 The Indian Veterinary Council Bill, 1981, as introduced in Rajya Sabha.

Pending

Motion for concurrence adopted

30-4-82
(Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee)

SUMMARY

1. Bills pending at the end of the last session	27
2. Bills introduced	22
3. Bills opposed at introduction stage	3
4. Bills passed by Rajya Sabha and laid on the Table	3
5. Bills returned by Rajya Sabha with amendments and laid on the Table	1
6. Bills passed	26
7. Bills negatived	Nil
8. Bills withdrawn	1
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills reported by Select Committee	Nil
14. Bills reported by Joint Committee	Nil
15. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	1
16. Bills pending at the end of the session <i>vide</i> Para No. 1696 of Lok Sabha Bulletin-Part II, dated 17-5-1982	26

(ii) PRIVATE MEMBERS' BILLS

Sl. No.	Title of the Bill and Member-in-Charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1	The Indian Post Office (Amendment) Bill, 1981 (<i>Omission of section 26</i>) by Shri George Fernandes	19-2-1982	Pending
2	The Indian Telegraph (Amendment) Bill, 1981 (<i>Omission of section 5</i>) by Shri George Fernandes	19-2-1982						Pending
3	The Dramatic Performances (Regulation) Bill, 1981 by Shri George Fernandes	19-2-1982				..		Pending
4	The Protection of Civil Rights (Amendment) Bill, 1981 (<i>Amendment of section 3, etc.</i>) by Shri Kusuma Krishna Murthy	19-2-1982				Pending
5	The Code of Criminal Procedure (Amendment) Bill, 1981 (<i>Amendment of First Schedule</i>) by Shri Virbhi Chander Jai	19-2-1982		Pending

1	2	3	4	5	6	7	8	9
6	The High Court at Allahabad (Establishment of a Permanent Bench at Agra) Bill, 1981 by Shri Rajesh Kumar Singh.	19-2-1982	Pending
7	The Bachelors' Allowance Bill, 1982 by Shri Ramnath Dubey.	19-2-1982	Pending
8	The Prevention of Bigamous Marriages Bill, 1982 by Dr. Vasant Kumar Pandit.	19-2-1982	Pending
9	The Arms (Amendment) Bill, 1982 (<i>Amendment of section 13</i>) by Shri Ramnath Dubey.	19-2-1982	Pending
10	The High Court of Orissa (Establishment of a Permanent Bench at Sambalpur) Bill, 1982 by Dr. Kripasindhu Bhui.	19-2-1982	Pending
11	The Representation of the People (Amendment) Bill, 1982 (<i>Insertion of new sections 76A, etc.</i>) by Shri Bhogendra Jha.	19-2-1982	Pending
12	The Essential Commodities Price Fixation Bill, 1982 by Shri K. Lakshappa.	19-2-1982	0 41	Nil	Nil	Pending
13	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1980 (<i>Amendment of sections 3, 6B etc.</i>) by Shri Mool Chand Daga.	8-8-1980 (Earlier Session)	..	(Earlier sessions:— 18-9-1981 27-11-1981 11-12-1981 24-12-1981 19-2-1982 (further consideration)	0 41 (excluding 6 hrs. 37 mins. taken during Sixth and Seventh Sessions)	Nil	Nil	Bill withdrawn by leave of the House.

				2	44	Nil	Nil	Motion for consideration negatived.
14	The Indian Telegraph (Amendment) Bill, 1981 (<i>Amendment of section 5</i>) by Shri Bhogendra Jha.	27-11-1980 (Earlier session)	19-2-1982 5-3-1982 (consideration)	Pending
15	The Indian Social Revolution Bill, 1981 by Shri Raghunath Singh Verma.	5-3-1982	Pending
16	The Abolition of Caste Titles and Caste Names Bill, 1982 by Shri Ranjit Singh.	5-3-1982	Pending
17	The Constitution (Amendment) Bill, 1982 (<i>Amendment of articles 124 and 217</i>) by Shri B.V. Desai.	5-3-1982	Pending
18	The Sugarcane Price (Fixation) Bill, 1982 by Pri f. Madhu Dandavate.	5-3-1982	Pending
19	The Constitution (Amendment) Bill, 1982 (<i>Amendment of article 368</i>) by Prof. Madhu Dandavate.	5-3-1982	Pending
20	The Prevention of Ragging in Educational Institutions Bill, 1982 by Dr. Vasant Kumar Pandit.	5-3-1982	Pending
21	The Compulsory Military Training Bill, 1982 by Dr. Vasant Kumar Pandit.	5-3-1982	Pending
22	The Small Farmers and Agricultural Workers Security Bill, 1982 by Prof. Madhu Dandavate.	5-3-1982	..	0	7	Pending
23	The Free Legal Services Bill, 1980 by Shri Eduardo Falcão.	28-3-1980 (Earlier session.)	5-3-1982 19-3-1982 16-4-1982 (consideration.)	3	58	1	Nil	Bill withdrawn by leave of the House.

1	2	3	4	5	6	7	8	9
24	The Constitution (Amendment) Bill, 1981 (<i>Amendment of article 335</i>) by Shri Kusuma Krishana Murthy.	19-3-1982	Pending
25	The Forest (Conservation) Amendment Bill, 1982 (<i>Amendment of section 2, etc.</i>) by Shri Harish Rawat.	19-3-1982	0 03	Pending
26	The Ban on Seeking Stay (by an Order of a Court of Law) of Transfer in Government Service Bill, 1982 by Shri Mohanlal Patel.	16-4-1982	Pending
27	The Uniform Pay Scales Bill, 1982 by Shri Ranjit Singh.	16-4-1982	Pending
28	The Limitation on Public Employment Bill, 1982 by Shri Ranjit Singh.	16-4-1982	Pending
29	The Constitution (Amendment) Bill, 1982 (<i>Substitution of article 335</i>) by Shri R.R. Bhole.	16-4-1982	Pending
30	The Constitution (Amendment) Bill, 1982 (<i>Substitution of article 17</i>) by Shri R.R. Bhole.	16-4-1982	Pending
31	The Protection of Civil Rights (Amendment) Bill, 1982 (<i>Amendment of section 10, etc.</i>) by Shri R.R. Bhole.	16-4-1982	Pending

32	The Population Control (Small Family Promotion and Motivation) Bill, 1982 by Dr. Krupeshbhai Bhise.	16-4-1982	Reading				
33	The Cow Slaughter Prohibition Bill, 1982 by Shri Motibhai R. Chaudhari.	16-4-1982	Pending				
34	The Payment of Gratuity (Amendment) Bill, 1982 (Amendment of section 1, etc.) by Shri K. Ramamurthy.	16-4-1982	Pending				
35	The Constitution (Amendment) Bill, 1982 (Amendment of Eighth schedule) by Shri Harish Rawat.	15-4-1982	Pending	0	07		
36	The Mercy Killing Bill, 1980 by Shri Mohd Ghous Daga.	14-3-1980 (Earlier Session)	Bill withdrawn by leave of the House.	Nil	7	9	03
37	The Customers (Amendment) Bill, 1982 (Amendment of section 13, etc.) by Shri Suraj Bhan.	30-4-1982	Pending	16-4-1982. 30-4-1982 (consideration)	5
38	The Minimum Wages (Amendment) Bill, 1982 (Amendment of section 28, etc.) by Shri Ajay Biswas.	30-4-1982	Pending		
39	The Code of Criminal Procedure (Amendment) Bill, 1982 (Amendment of section 110 etc.) by Shri Ramnath Dubey.	30-4-1982	Pending		
40	The Devdasi and Munti Practice (Abolition) Bill, 1982 by Shrimati Usha Prakash Choudhari.	30-4-1982	Pending		

1	2	3	4	5	6	7	8	9
41	The Compulsory Registration of Marriages Bill, 1982 by Shrimati Vidya Chennupati.	30-4-1982	Pending
42	The Constitution (Amendment) Bill, 1982 (<i>Amendment of Eighth Schedule</i>) by Shri Satyagopal Misra.	30-4-1982	Pending
43	The Removal of Disqualification of Criminals Bill, 1982 by Shrimati Vidya Chennupati.	30-4-1982	Pending
44	The Overtime Allowance and Productivity Link Bill, 1982 by Shri Arjun Sethi.	30-4-1982	Pending
45	The Consumers' Grievances Settlement Bill, 1982 by Dr. Vasant Kumar Pandit.	30-4-1982	Pending
46	The Public Schools (Abolition) Bill, 1982 by Shri Ram Vilas Paswan.	30-4-1982	Pending
47	The Agricultural Workers (Minimum Wages and Welfare) Bill, 1982 by Shri Satyagopal Misra.	30-4-1982	Pending
48	The Transport Parcel Service Workers Welfare Bill, 1982 by Shri M.M. Lawrence.	30-4-1982	Pending
49	The One-Family One-Job Norm Bill, 1982 by Shri K. Lakshappa.	30-4-1982	0 05	Pending
50	The Indian Post Office (Amendment) Bill, 1981 (<i>Amendment of section 26</i>) by Shri Atal Bihari Vajpayee.	18-9-1981 (Earlier session)	..	30-4-1982 (consideration)	0 02	Nil	Nil	Discussion on the motion for consideration not concluded. Pending

SUMMARY

1. Bills pending at the end of the last session	193
2. Bills introduced	45
3. Bills withdrawn	3
4. Bill negatived	1
5. Part-discussed	1
6. Bills pending at the end of the Session <i>vide</i> para No. 1637 of Bulletin Part II dated 17-5-1982	224 ¹

• 12 Bills removed from the Register of pending Bills.

3. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of Statement	Time taken
1	2	3	4	5
				H. M.
1.	The reported widespread communal violence in Pune and Sholapur in Maharashtra since 14th February, 1982.	Shri E. Balanandan	Shri P. Venkata-subbaiah 19-2-1982	1 16
2.	The reported killing of twenty-one army personnel in an ambush of military vehicles near Imphal on 19 February, 1982, by People's Liberation Army extremists.	Shri Chintamani Panigrahi	Shri Nihar Ranjan Laskar 23-2-1982	0 43
3.	The reported armed robbery in the Canara Bank, Maharan Bagh Branch, New Delhi on 21 February, 1982.	Prof. Rupchand Pal	Shri P. Venkata-subbaiah 24.2.1982	1 18
4.	The reported statement of the Head of the Pakistan delegation raising the issue of Kashmir at the meeting of the U.N. Human Rights Commission at Geneva recently and the re-action of the Government thereto.	Shri Harish Rawat	Shri P. V. Narasimha Rao 25-2-1982	0 48
5.	The reported closure of the mint in Hyderabad and fall in production in the mint at Calcutta and security printing presses at Nasik, Dewas and Hoshangabad, which may result in shortage of currency notes and coins.	Shri B. D. Singh	Shri Janardhana Poojary 26.2.1982	1 04
6.	Steps taken by the Government to maintain remunerative prices of potatoes and sugarcane (excluding the supply to factories) so as to save the farmer from ruin faced by him due to the distress sale at present.	Shri Ramavstar Shastri	Rao Birendra Singh 27-2-1982	1 22
7.	The reported instructions by Reserve Bank of India to nationalised banks to stop advances to agriculturists and farmers for purchase of fertilisers and farm equipment.	Shri Jagdish Tytler	Shri Pranab Kumar Mukherjee 1-3-1982	1 03

1	2	3	4	5
				H. M.
8.	The reported grounding of two Boeing 707 Aircraft of Air India in Bombay after their fuel was found to contain a substantial quantity of water.	Shri K. M. Madhukar	Shri A. P. Sharma 3-3-1982	18
9.	The reported incident in Dacca involving the Indian High Commissioner and Bangladesh Security people.	Shri Dharam Das Shastri	Shri P. V. Narasimha Rao 4-3-1982	29
10.	The reported seeking of premature retirement by the Director of the Lal Bahadur National Academy of Administration, Mussoorie in protest against Government's refusal to take severe action against an IAS probationer charged with attempt to rape another I.A.S. probationer.	Shri M. M. Lawrence	Shri P. Venkata-subbaiah 5-3-1982	29
11.	Reported malpractices in examinations conducted for admission to M.B.B.S. and M. D. courses in Medical Institutions in Delhi and action being taken by Government in this regard.	Shri H. K. L. Bhagat	Shrimati Sheila Kaul 8-3-1982	45
12.	The reported damage to crops and property and loss of life due to hailstorm, snow and rains in Northern India.	Shri Krishna Prakash Tewari	Rao Birendra Singh 9-3-1982	42
13.	The reported slump and glut in the cotton market in the country due to failure of the Government to increase the guaranteed price under the Cotton Monopoly Purchase Scheme in Maharashtra and disinterest shown by Cotton Corporation of India in Gujarat and Punjab to protect the interests of cotton growers.	Shri Uttam Rathod	Shri Shivraj V. Patil 11-3-1982	09
14.	The problem of bonded labour in Madhya Pradesh, Haryana, Delhi and other parts of the country and action taken by the Government in that regard.	Shri Ram Vilas Paswan	Shri Bhagwat Jha Aard 12-3-1982	35
15.	The reported looting of two post offices in Jor Bagh and Malviya Nagar, New Delhi.	Shri G. M. Banatwalla	Shri P. Venkata-subbaiah 15-3-1982	48

1	2	3	4	5
				H. M.
16.	Reported death of about five thousand milch cattle due to infection of substandard vaccine against rinderpest supplied by Indian Veterinary Research Institute Izetnagar, Bareilly.	Shri Eduardo Falcão	Rao Birendra Singh 17-3-1982	1 90
17.	The inordinate delay in payment of compensation to farmers whose land was acquired for the construction of an airstrip near Hindon in Ghaziabad, Uttar Pradesh.	Dr. Vasant Kumar Pandit	Shri R. Venkataraman 18-3-1982	0 48
18.	Reported decision to reduce the wheat quota of ration card holders in Delhi.	Shri Narajan Choubey	Rao Birendra Singh 19-3-1982	1 33
19.	Reported recent destruction by fire of some wagons of a goods train carrying diesel, kerosene oil etc. near Jammu.	Shri Rajesh Kumar Singh	Shri P. C. Sethi 23-3-1982	0 53
20.	Reported leakage of several question papers of Class XII examination of the All India Central Board of Secondary Education and action taken by the Government in the matter.	Shri Eduardo Falcão	Shrimati Sheila Kau 25-3-1982	1 0 58
21.	The reported overloading of passengers in Indian Airlines flights in contravention of safety rules and the steps taken by the Government in that regard.	Shri Atal Bihari Vajpayee	Shri Khursheed Alam Khan 29-3-1982	0 40
22.	The reported unearthing of a spurious drugs racket by East Delhi Police on 24 March, 1982 and action taken by the Government in the matter.	Shri N. K. Shejwalkar	Miss Kumudben M. Joshi 30-3-1982	1 00
23.	The reported shortage of power in the country causing adverse effect on agricultural crops and industrial production, specially in Rajasthan, Punjab and Haryana.	Shri Ram Singh Yadav	Shri A.B.A. Ghani Khan Chaudhuri 31-3-1982	1 16
24.	The reported maldistribution of cement in various States in violation of the guidelines issued by the Central Government and the action taken by Government in the matter.	Shri Harish Rawat	Shri Narayan Dutt Tiwari 1-4-1982	1 42

1	2	3	4	5
				H. M.
25.	The reported shut down of Bharat Petroleum Corporation refinery at Bombay owing to leakage in one of its furnace tubes and action taken by Government in the matter.	Shri B. V. Desai	Shri P. Shiv Shankar 5-4-1982	0 36
26.	The reported large scale illegal building activity in Delhi.	Shri Ratansinh Rajda	Shri Brajimohan Mohanty 7-4-1982	1 24
27.	The reported parallel textile trade in spurious fabrics in Delhi and other parts of the country and action taken by Government in the matter	Shri Rajesh Kumar Singh	Shri Shivraj V. Patil 12-4-1982	0 50
28.	The Law and order situation in Delhi with particular reference to the reported robbery of over rupees two lakhs from a Bank in Geetanjali Enclave, New Delhi, and intrusion into the South Avenue residence of a Member of Parliament by two armed men and holding of some persons as hostages and matters connected therewith.	Prof K. K. Tewari	Shri P. Venkatasubbaiah 16-4-1982	2 16
29.	The serious situation arising out of the prolonged strike of workers in textile mills in Bombay and the action taken by Government in this regard	Shri Ajit Kumar Saha	Shri Bhagwat Jha Azad 20-4-1982	1 10
30.	The reported lock-out in 'Hindustan Samachar' news agency and action taken by Government in the matter.	Shri Ram Swarup Ram	Shri Dharam Vir 21-4-1982	1 09
31.	The reported discovery of Air Force rockets in lime stone wagons for Bokaro Steel Plant, in coal wagons at Nagalia Sadat railway station between Bareilly and Moradabad and in Gaya and seizure of explosives in a hotel at Dhanbad, Bihar.	Shri Bhogendra Jha	Shri R. Venkataraman 22-4-1982	0 33
32.	The reported eye-operations performed with shaving blades etc. by some quacks in eye-operation camps in Rajasthan and	Shri Chandra Pal Shailani	Shri B. Shankar-nand 23-4-1982	1 51

1	2	3	4	5
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P. M.

other parts of northern India
damaging the eye-sight of
many persons and action
taken by Government in the
matter.

33.	The reported recent looting of passengers in Saldah-Jammu-Tawi Express and Ganga-Jamna Express trains in Uttar Pradesh and action taken by Government in the matter.	Shri Rajnath Sonkar Shastri	Shri P. C. Sethi <u>27-4-1962</u>	02
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4. DIVISIONS

Number of Divisions held

6

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
1	2	3	4
			H. M.
(i) <i>Railway Budget</i>			
Budget (Railways) for 1982-83	28-2-82		0 57
		1-3-82 } 2-3-82 } 3-3-82 }	General Discussion 11 30
		16-3-82 } 17-3-82 }	
		• Discussion and voting on Demands for Grants } 5 15	
Supplementary Demands for Grants in respect of Budget (Railways) for 1981-82	8-3-82	16-3-82 } 17-3-82 }	• Discussion and voting on Supplementary Demands for Grants (Railways) } 5 15
(ii) <i>General Budget</i>			
Budget (General) for 1982-83	27-2-82	—	1 39
		8-3-82 } 9-3-82 } 11-3-82 } 12-3-82 } 15-3-82 } 16-3-82 }	General Discussion 17 41
		16-3-82	Discussion and voting on Demands for Grants on Account (total without discussion)
DISCUSSION AND VOTING ON DEMANDS FOR GRANTS OF MINISTRY/DEPARTMENT OF			
		22-3-82 } 23-3-82 } 24-3-82 }	Home Affairs 16 30
		25-3-82 } 26-3-82 }	Defence 7 01
		26-3-82 } 29-3-82 }	Health and Family Welfare 6 14
		29-3-82 } 30-3-82 } 31-3-82 }	External Affairs 10 25

*Discussed together along with the Government Resolution seeking approval of amendments contained in the Fourth Report of the Railway Convention Committee, 1980.

Subject	Date of presentation	Date(s) of discussion	Time Taken
			H. M.
		1-4-82 } Education and Culture	8 19
		5-4-82 }	
		5-4-82 } Labour	6 23
		7-4-82 }	
		8-4-82 }	
		8-4-82 } Commerce	5 54
		12-4-82 }	
		12-4-82 } *Agriculture	12 08
		15-4-82 }	
		16-4-82 } *Rural Development	
		19-4-82 }	
		19-4-82 } Communications	6 31
		20-4-82 }	
		21-4-82 }	
		21-4-82 **Industry }	3 18
		**Steel and Mines }	
		Civil Supplies	
		Energy	
		Finance	
		Information and	
		Broadcasting	
		Irrigation	
		Law, Justice and	
		Company Affairs	
		Petroleum, Chemicals	
		and Fertilisers	
		Planning	
		Shipping and Transport	
		Social Welfare	
		Supply and Rehabilitation	0 03
		Tourism and Civil	
		Aviation	
		Works and Housing	
		Atomic Energy	
		Electronics	
		Environment	
		Ocean Development	
		Science and Technology	
		Space	
		Lok Sabha	
		Rajya Sabha	
		Parliamentary Affairs	
		Secretariat of the	
		Vice-President	
		Total time taken on	
		Demands for Grants	82 46
			— — —
Supplementary Demands for Grants in respect of Budget (General) for 1981-82	5-3-82	[16-3-82	1 29

*Discussed together.

**Discussed together.

Subject	Date of Presentation	Date(s) of discussion	Time Taken
H. M.			
(iii) Budget in respect of State of Kerala			
Budget (Kerala) for 1982-83	25-3-1982	27-3-82 27-3-82	} 5 30
		*General discussion *Discussion and Voting on Demands for grants on Account	
Supplementary Demands for Grants in respect of Budget (Kerala) for 1981-82	25-3-82	27-3-82	} 5 30
		*Discussion and Voting on Supplementary Demands for Grants (Kerala)	
(iv) Budget in respect of State of Assam			
Budget (Assam) for 1982-83	25-3-82	27-3-82 27-3-82	} 2 47
		**General discussion **Discussion and Voting on Demands for Grants on Account	
Supplementary Demands for Grants in respect of Budget (Assam) for 1981-82	25-3-82	27-3-82	} 2 47
		**Discussion and Voting on Supplementary Demands for Grants (Assam)	

6. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1	Shri Jharkhande Rai	18-2-1982 to 17-4-1982	} 26-3-1982
2	Shri M.S. K. Sathiyendran	3-3-1982 to 2-4-1982	
3	Shri Maldevji M. Odedra	18-2-1982 to 17-4-1982	} 30-4-1982
4	Shri Jharkhande Rai	18-4-1982 to 6-5-1982	
5	Shri Maldevji M. Odedra	18-4-1982 to 6-5-1982	
6	Shri T.V. Chandra Shekharappa	30-3-1982 to 6-5-1982	

*Discussed together alongwith the Statutory Resolution seeking approval of the Proclamation issued by the President on 17-3-82 under article 356 of the Constitution in relation to the State of Kerala.

**Discussed together alongwith the Statutory Resolution seeking approval of the Proclamation issued by the President on 19-3-82 under article 356 of the Constitution in relation to the State of Assam.

7 MOTION

Motions Under Rule 388 for Suspension of Rule

Brief subject	Member	Date on which motion moved	Time taken	Remarks
			H. M.	
1. Suspension of proviso to rule 66 in its application to the motions for taking into consideration and passing of the Sugar Cess Bill, 1981 and the Sugar Development Fund Bill, 1981.	Rao Birendra Singh	19-2-82	0 01	Adopted
2. Suspension of Rule 206 (2) in its application to 'a statement of the detailed estimate under each grant divided into items' for the purpose of granting Vote on Account in relation to the State of Kerala.	Shri Pranab Kumar Mukherjee	27-3-82	0 53	Adopted
3. Suspension of Rule 206 (2) in its application to 'a statement of the detailed estimate under each grant divided into items' for the purpose of granting Vote on Account in relation to the State of Assam.	Shri Pranab Kumar Mukherjee	27-3-82	0 01	Adopted

8. OATH OR AFFIRMATION

Name	Constituency	State	Language of oath/affirmation	Date
Shri Rampersad Ahirwar	Sagar (S.C.)	Madhya Pradesh	Hindi (Oath)	18-2-1982

9. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
				H. M.	
1	Shri Sumat Prasad, Member of Second and Third Lok Sabha.	29-12-1981	18-2-1982	0 53	

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
					H. M.]
2	Shri Jyotirmoy Bosu, Sitting Member.	12-1-1982			
3	Shri Mundar Sharma, Sitting Member.	26-1-1982			
4	Shri P. Kakkan, Member of the Constituent Assembly and First Lok Sabha.	23-12-1982			
5	Shri S. G. Besra, Member of Third, Fourth and Fifth Lok Sabha.	13-1-1982	18-2-1982	0 53	
6	Shri Jaisukh Lal Hathi, Member of Constituent Assembly, Provisional Parliament and Second Lok Sabha.	2-2-1982			
7	Shri Mohan Lal Sukhadai, Sitting Member.	2-2-1982			
8	Dr. Mahadeva Prasad, Member of Third and Fourth Lok Sabha.	7-1-1982	26-2-1982	0 02	
9	Shri Raghunath Singh, Member of Second Lok Sabha.	27-2-1982	1-3-1982	0 01	
10	Shri Yamuna Prasad Mandal, Member of Third, Fourth and Fifth Lok Sabha.	21-1-1982	5-3-1982	0 02	
11	Shri R. K. Mhalgi, Sitting Member.	6-3-1982	8-3-1982	0 02	
12	Shri Nawal Kishore Sinha, Member of Fourth Lok Sabha.	11-3-1982	15-3-1982	0 02	As 1
13	Dr. B. S. Melkote, Member of Second, Third and Fourth Lok Sabha.	10-3-1982	16-3-1982	0 04	
14	Acharya J. B. Kripalani, Member of Constituent Assembly, Provisional Parliament, First, Second, Third and Fourth Lok Sabha.	19-3-1982	22-3-1982	0 035	House was informed on 19-3-82 at 4.27 p. m. House was adjourned for the day.
15	Shri Motilal Pandit, Member of Provisional Parliament.	9-3-1982	1-4-1982	0 03	

Sl. No.	Name and particular of Membership	Date on death	Date on which reference made	Time taken	Remarks
✓ 16	Shri M. Matcharaju, Member of Third Lok Sabha.	22-3-1982	1-4-1982	0 03	
X 17	Pandit Parmanand, an eminent revolutionary.	13-4-1982	15-4-1982	0 04	
✓ 18	Shri B. P. Mandal, Member of Fourth and Sixth Lok Sabha.	13-4-1982			

10. PAPERS LAID ON THE TABLE

- (i) By Government . . . 1073
- (ii, By Private Members . Nil

11. PETITIONS

Presented by Members	2
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12. PRESIDENT'S ADDRESS

Date of Address	Date of discussion of Motion of Thanks	No. of Amendments Tabled	No. of Amendments Carried	Motion of Thanks adopted on	Time taken	President's message reported on
18-2-1982	23-2-1982 24-2-1982 25-2-1982 26-2-1982 27-2-1982 1-3-1982	806	..	1-3-1982	H. M. 12 19	2-3-1982

13. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the Member who raised the matter.	Date on which matter brought before the House	Time taken	Decision of the House
1	2	3	4	5	6
1	Question of privilege given notice of by Dr. Subramaniam Swamy against Shri Inderjit a journalist, who had written two articles in which he had raised the point whether the original report given by the Committee of Privileges of Australia had in fact been gone into by the Chair while giving his ruling regarding censorship of mail in August, 1981.	Dr. Subramaniam Swamy	19-2-1982	0 02	The Speaker gave his ruling and observed that his earlier ruling on the subject did not require any modification.

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|----|---|-----------|------|--|
| 2. | Question of privilege given notices of by Sarveshri Abal Bihari Valjaves, George Fernandes and A. Neelohithadasan Nadar regarding alleged leakage of the Railway Budget before its presentation to the House. | 25-2-1982 | 0 01 | The Speaker gave his ruling and observed that the question of any breach of privilege would not arise in alleged leakage of the Budget but there was certainly the question of propriety. |
| 3. | Question of privilege given notice of by Dr. Subramaniam Swamy against the Chairman, Railway Board for making certain remarks in a press-conference on 23 February, 1982. | 25-2-1982 | 0 01 | The Speaker gave his ruling and observed that if a Press Conference was to be held after the presentation of the Budget in Parliament, it should be held by the Minister concerned himself and nothing should be revealed in the Press Conference which was not consistent with the statements made earlier in the House. |
| 4. | Question of privilege given notice of by Shri Satish Agarwal against Shri R.K. Karanjia, Editor-in-Chief of <i>Blitz</i> , Bombay, and Shri Rajpal Singh Chowdhury, Editor of <i>Delhi Recorder</i> regarding allegedly misrepresenting the proceedings of the House and casting reflections on Shri Satish Agarwal in a news report and an article published in the <i>Blitz</i> in its issue dated 21 November, 1981. | 17-3-1982 | 0 02 | The House referred the matter to the Committee of Privileges on a motion moved by Shri Satish Agarwal. |
| 5. | Shouting of slogans from the Visitors' Gallery and trying to throw some leaflets on the floor of the House by some visitors. | 18-3-1982 | 0 40 | The Deputy Speaker informed the House that six visitors shouted slogans from the Visitors' Gallery and tried to throw some leaflets on the floor of the House at about 12:35 P.M. and had made statements but not expressed any regret for their action. The House resolved that they had committed a grave offence and were |

guilty on the contempt of the House. The House further resolved that they be sentenced to simple imprisonment till 6 P.M. on Wednesday the 24th March, 1982 for the aforesaid contempt of the House and sent to Central Jail, Tihar, New Delhi.

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|---|---|-----------|------|--|
| 6. Question of privilege given notices of by Sarvasbri Atal Bihari Vajpayee and Harikesh Bahadur against the Minister of Home Affairs for certain remarks made by him in the House on 24 March, 1982, which were ordered by the Deputy Speaker with the sense of the House to be kept out of record. | Sarvasbri Atal Bihari Vajpayee and Harikesh Bahadur | 31-3-1982 | 0 03 | The Speaker gave his ruling with- holding his consent to the raising of the question of privilege. |
| 7. Question of privilege given notices of by Dr. Krupasindhu Bhoi, Sarvasbri Jagdish Tytler, Harish Rawat, Xavier Araka and Prof. K.K. Tewari against the <i>Indian Express</i> for publishing a news report purporting to give out what had been kept out of the proceedings by the House. | Dr. Krupasindhu Bhoi, Sarvasbri Jagdish Tytler, Harish Rawat, Xavier Araka and Prof. K.K. Tewari. | 31-3-1982 | 0 03 | The Speaker gave his ruling with- holding his consent to the raising of the question of privilege. |
| 8. Notice received on 1 April, 1982, from the Deputy Registrar of the Patna High Court (Civil Writ- Jurisdiction) for appearance of the Chairman, Par- liament Committee on Scheduled Castes and Scheduled Tribes, in the Court on 30 April, 1982 in the matter of Writ Petition G.W.J.C. No. 221 of 1982 filed by the Bihar Nuniya Mahasangh praying for issue of a writ of Mandamus to given recognition to Nuniya community in the State of Bihar as Scheduled Tribes. | | 5-4-1982 | 0 02 | The Speaker observed that as per past practice of the Houses the Chairman, Committee on the Welfare of Sched- uled Castes and Scheduled Tribes had been asked not to respond to the notice and the Minister of Law, Justice and Company Affairs was being requested to apprise the Patna High Court of the correct consti- tutional position in that regard. |

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2

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6

H M

9 Shouting of slogans and throwing some leaflets from the Visitors' Gallery on the floor of the House by a visitor.

5-4-1982 0 01

..

The Speaker informed the House that a visitor threw some leaflets from the Visitors' Gallery on the floor of the House and shouted slogans at about 12.25 P.M. and had made a statement and had expressed regret for his action. The House resolved that he had committed a grave offence and was guilty of the contempt of the House. The House further resolved that he be kept in the custody of the Watch and Ward Officer till the rising of the House on that day and thereafter released with a stern warning.

14. QUESTIONS

(i) STARRED

Number of Questions put down in
Question Lists for Oral Answers
Number of Questions orally answered

953* @

266

(ii) UNSSTARRED

Number of Questions put down in
Question Lists for Written Answers
and Written Answers furnished

10589** @

(Including two
Supplementary
Questions as
Nos. 10587-A &
10587-B)

(iii) Short Notice Question

(iii) Number of Questions put down in Short Notice Question
Lists

NIL

Number of Short Notice Questions orally answered

NIL

* Includes 43 Starred Questions postponed/transferred ^{from} ~~from~~ one Ministry to another.

** Includes 185 Unstarred Questions postponed/withdrawn/transferred from one Ministry to another.

@ Excluding 82 Starred and 933 Unstarred Questions lapsed due to the cancellation of the sittings of the House scheduled to be held on 3rd, 4th, 5th and 6th May, 1982.

(ii) Half-an-Hour discussions arising out of answers to Questions

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/Deptt.	Time taken Hrs. Mins.
1	Closure of Kota Atomic Power Station.	Sh. Virdhi Chander Jain	5-3-82	Atomic Energy	0 48
2	News-item captioned 'Harmful Drugs'	Sh. Harinath Misra	23-4-82	Health and Family Welfare	44 07
					107

15. RESOLUTIONS

(i) Government Resolutions

Sl. No.	Brief Subject	Name of Minister who moved	Date of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7

*1 Approval of the recommendations made in the Fourth Report of Railway Convention Committee, 1980, appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues.

*2 Situation recently created in Punjab and the condemnation of certain calculated acts of sacrilege committed by some miscreants and fanatical elements in Amritsar.

HL M. 16-3-82 5 06 Railways Adopted.
17-3-82

Shri P. C. Sethi

Shrimati Indira Gandhi

29-4-82 0 07 Prime Minister's Office. Adopted unanimously.

*Discussed together with the Demands for Grants in respect of the Budget (Railways), 1982-83, and Supplementary Demands for Grants (Railways), 1981-82.

(ii) *Supplementary Resolutions*

Sl. No.	Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
					H M		
*1	Approval of the Proclamation issued by the President on 17-3-1982 in relation to the State of Kerala.	Article 356 of the Constitution.	Giani Zail Singh	27-3-82	4 28	Home Affairs	Adopted.
**2	Approval of the Proclamation issued by the President on 19-3-82 in relation to the State of Assam.	Article 356 of the Constitution.	Giani Zail Singh	27-3-82	2 44	Home Affairs	Adopted
3	Approval for fixing the sum of one hundred and eighty five crores of rupees as the maximum amount which the Assam State Electricity Board may have on loan.	Section 65(3) of Electricity (Supply) Act, 1948.	Shri Vikram Mahajan	29-4-82	0 07	Energy	Adopted.

*Discussed together with General Discussion on Budget (Kerala), Demands for Grants on Account and Supplementary Demands for Grants in respect of the Budget (Kerala).

**Discussed together with the General Discussion on Budget (Assam), Demands for Grants on Account and Supplementary Demands for Grants in respect of the Budget (Assam).

(iii) PRIVATE MEMBERS' Resolution

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
1	Welfare of construction workers.	Shri M.M. Lawrence	18-12-1982 (Seventh Session) 26-2-1982	H. M. 2 16 (excluding 5 mts. taken during Seventh Session)	Labour	Withdrawn by leave of the House.
2	Revision of import policy.	Shri M. Ramanna Rai	26-2-1982 12-3-1982	2 16	Industry	Withdrawn by leave of the House.
3	Drinking water facilities in rural areas.	Shri Virbha Chander Jain	12-3-1982 26-3-1982	2 43	Labour	Withdrawn by leave of the House.
4	Steps to ameliorate condition of tailing masses.	Shri K.A. Rajan	26-3-1982 8-4-1982 23-4-1982	3 24	Labour	Withdrawn by leave of the House.
5	Steps to promote secular outlook in the country.	Smt. Vidya Chennupati	23-4-1982	1 50	Home Affairs	Discussion not concluded.

16. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief subject	Under rule	Name of Member who raised the discussion	Date of discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
1	Urgent need to ensure remunerative prices for potatoes to the growers.	193	Prof. Madhu Dandavate	16-3-1982	2 34	Agriculture

H. M.

2	Functioning of the AIIMS, New Delhi and the need to hold an impartial inquiry into its functioning.	193	Shri Ram Vilas Paswan	26-3-1982	1	57	Health and Family Welfare
3	Need to re-orient the credit policies of the nationalised banks to extend finance to the vital sector of agriculture on terms which are not more exacting than those applicable to industry, which would make up for the requisite financial resources lacking all these years for this sector, and which would provide gainful employment to an overwhelming majority of our people.	193	Shri Uttam Rathod	16-4-1982	3	14	Finance
4	Need to develop our Indian Ocean with particular reference <i>inter alia</i> to charting of the fish and mineral resources; farming of the Continental Shelf; mining of the Ocean bed, including off-shore oil drilling; tidal currents and thermal convections as source of energy; patrolling of Effective Economic Zone; controlling of pollution, siltation and over exploitation of fish resources and building up of national defence in depth.	193	Shri Digvijay Singh	28-4-1982	2	09	Cabinet Secretariate (Department of Ocean Development)
5	Killings and atrocities being committed on Scheduled Castes and Scheduled Tribes in Bihar and other parts of the country.	193	Prof. Madhu Dandavate	30-4-1982	5	51	Home Affairs

17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcements

Sl. No.	Subject	By whom	Date
1	Adjournment of House at 4.30 P.M. on 27-2-1982 to re-assemble at 5 P.M. for presentation of General Budget.	Dy Speaker	27-2-1982
2	Cancellation of the Sitting of the House fixed for Friday, 2 April, 1982.	Chairman	30-3-1982
3	Cancellation of the sitting of Lok Sabha fixed for Wednesday, 14 April, 1982.	Speaker	12-4-1982
4	Cancellation of the sittings of the House fixed for Monday, Tuesday, Wednesday and Thursday, 3rd, 4th, 5th and 6th May, 1982, respectively.	Speaker	30-4-1982

18. STATEMENTS

(i) *Suo-moto* Statements made/laid by Ministers under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken	
				H.	M.
1	Recent visit to India of the Foreign Minister of Pakistan.	Shri P.V. Narasimha Rao	19-2-1982	0	03
2	The collision of 21 Down New Delhi bound Dekhin Express with Agra-Itarsi goods train at Agra Cantt. station on 27 January, 1982.	Shri P.C. Sethi	19-2-1982	0	04
3	Government Business for the week commencing the 23rd February, 1982.	Shri Bhishma Narain Singh	19-2-1982	0	17
4	The Indian Scientific Expedition to Antarctica.	Shrimati Indira Gandhi	19-2-1982	0	03
5	Press briefing after the Budget.	Shri Pranab Kumar Mukherjee	27-2-1982	0	02
6	Government business for the week commencing the 1st March, 1982	Shri P. Venkatasubbaiah	27-2-1982	0	18
7	Appointment of a new Chairman of the Expert Committee to study the financial implications of the proposal for inclusion in the list of declared goods and for levy of additional excise duty in lieu of Sales Tax on certain commodities and extension of term of the Committee.	Shri Pranab Kumar Mukherjee	1-3-1982	0	01

1	2	3	4	5
8	Water in aviation fuel at the International Airport at Bombay on February 27 and 28, 1982.	Shri P. Shiv Shankar	5-3-1982	H. M. 0 05
9	Government business for the week commencing the 8th March, 1982.	Shri Bhishma Narain Singh	5-3-1982	0 16 *
10	Government business for the week commencing the 15th March, 1982.	Shri P. Venkatasubbaiah	12-3-1982	0 15 *
11	Regarding merger of dearness allowance, grant of instalments of dearness allowance to Central Government employees and also relief to Central Government pensioners and family pensioners.	Shri Pranab Kumar Mukherjee	15-3-1982	0 07
12	Change of site for the proposed steel plant in Orissa.	Shrimati Ram Dulari Sinha	16-3-1982	0 04
13	The increase in the levy sugar quotas of various State Governments/Union Territories.	Rao Birendra Singh	19-3-1982	0 03
14	Government Business for the week commencing the 22nd March, 1982.	Shri Bhishma Narain Singh	19-3-1982	0 23 *
15	The recent railway accident at an unmanned level crossing near Kolnur station of South Central Railway in Andhra Pradesh involving a tourist bus and Jayanti Janata Express.	Shri P.C. Sethi	22-3-1982	0 05
16	On the situation in Bangladesh.	Shri P.V. Narasimha Rao	24-3-1982	0 01
17	Regarding the attack on the premises of the U.S. Consulate General in Bombay on 25th March, 1982.	Shri P. Venkatasubbaiah	26-3-1982	0 01
18	Certain economic issues discussed during Prime Minister's recent visit to United Kingdom.	Shri Pranab Kumar Mukherjee	31-3-1982	0 01
19	Regarding de-regulation of steel prices.	Shri Narayan Datt Tiwari	1-4-1982	0 02
20	Regarding an incident that took place on 14 April, 1982 in Flat No. 184, South Avenue, New Delhi occupied by Shri Dalbir Singh, M.P.	Giani Zail Singh	15-4-1982	} 0 05
21	Reported announcement made by the President of Pakistan regarding appointment of observers for 'northern areas' on the Pakistan Federal Council.	Shri P.V. Narasimha Rao	15-4-1982	
22	Regarding Government's decision on the question of introduction of colour television in the country.	Shri Vasant Sathe	15-4-1982	0 01

1	2	3	4	5
				H. M.
23	Regarding procurement price for 1981-82 wheat crop.	Rao Birendra Singh	15-4-1982	0 01
24	Regarding certain new lines/projects which are proposed to be taken up immediately.	Shri P.C. Sethi	16-4-1982	0 02
25	Regarding an advance from the Contingency Fund of India to meet expenditure on the Commission of Inquiry appointed to inquire into the working and activities of Gandhi Peace Foundation, Gandhi Samarak Nidhi, All India Sarva Sewa Sang, Association of Voluntary Agencies for Rural Development and other organisations closely connected with them.	Shri P. Venkatasubbaiah	21-4-1982	0 02
26	Regarding launching of INSAT-IA.	Shri Chandra Pratap Narain Singh	23-4-1982	0 06
27	Government business for the week commencing the 26th April, 1982.	Shri P. Venkatasubbaiah	23-4-1982	0 20

(ii) Matters under Rule 377

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement in response thereto	Date	Time taken
1	2	3	4	5	6
					H. M.
1	Steps for effective working of atomic power plant units of Kota, Rajasthan.	Shri Virbhi Chander Jain	}		
2	Inquiry by a Judge of Supreme Court into alleged incidents of killing of innocent civilians by Police in fake encounters with dacoits in Uttar Pradesh.	Shri Chandrajit Yadav			
3	Non-availability of kerosene oil in Ghazipur district in Uttar Pradesh.	Shri Zairul Bashir			
4	Measures for improved working of cotton mills in the country.	Smt. Jayanti Patnaik		23-2-82	0 15

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5	Setting up of a fishing harbour at Paradip Port.	Shri Lakshman Mallick			
6	Steps to provide adequate power to textile mills of Coimbatore by establishing thermal power station.	Shri Bra Mohan			
7	Withdrawal of alleged victimisation and punitive actions against the workers who had taken part in the 19th January industrial strike.	Shri Samar Mukherjee			
8	Scarcity of cement in Orissa.	Shri Rasa Behari Behra			
9	Provision of adequate facilities for pilgrims to Vaishno Devi shrine in Jammu and Kashmir during their pilgrimage.	Shri Bheekha bhai			
10	Non-availability of kerosene Oil in Gorakhpur and other districts in East Uttar Pradesh.	Shri Harikesh Bahadur			
11	Translation in various languages of the great works of the poet Shri Subramaniam Bharati.	Shri B.D. Singh			
12	Need to commence construction work on the proposed aerodrome at Calicut.	Shri E.K. Imbichibava		24-2-1982	o 17
13	Need for expansion of Singareni low temperature coal plant at Ramakrishnapur in Adilabad district of Andhra Pradesh.	Shri G. Narasimha Reddy			
14	Need to increase the guaranteed cotton price in Maharashtra.	Shri Uttam Rathod.			
15	Need for assistance to Karnataka Government to check spread of encephalitis in the State.	Shri B.V. Desai			
16	Need for relief measures for the drought and hailstorm affected areas of Madhya Pradesh.	Dr. Vasant Kumar Pandit			
17	Need for remunerative price for jaggery producing farmers and need for the use of sugarcane to manufacture power alcohol.	Shri P. Rajagopal Naidu			
18	Need for relief measures for famine affected Tehsils of Pali district in Rajasthan.	Shri Mool Chand Daga		25-2-1982	o 14

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19	Need for stopping of mining of soft stone in Mussoorie in Uttar Pradesh.	Shri Harish Rawat			
20	Steps to open the Hansi Co-operative Spinning Mills Limited, Haryana.	Shri Sushil Bhattacharya			
21	Alleged humiliation of Muslim women by unsocial elements in Karnataka.	Smt. Geeta Mukherjee			
22	Police atrocities on Harijans and weaker section of society in Aurangabad Bihar.	Shri Ram Vilas Paswan			
23	Expansion of Indian Telephone Industry, Palghat for manufacturing modern electronic exchanges.	Shri V.S. Vijayaraghavan			
24	Need for bringing legislation to regulate the service conditions of domestic servants.	Shri Kamal Nath			
25	Setting up of Aluminium plant in Maharashtra by State Industrial Corporation of Maharashtra.	Shri Bapusahab Parulekar			
26	Alleged excesses by anti-social elements and misbehaviour by Police in Patna on the occasion of 'Bihar Bandh' on 19 January, 1982.	Shri Ramavatar Shastri		26-2-82	o 15
27	Provision of more funds for development of Uttarakhand region of Uttar Pradesh.	Shri T.S. Negi			
28	Assistance to Orissa Government to check spread of tuberculosis in the State.	Shri Chintamani Jena			
29	Assistance to farmers growing opium in Ghazipur, Uttar Pradesh.	Shri Rajnath Sonkar Shastri			
30	Construction of canals and dam on Tapi River.	Shri Shivkumar Singh			
31	Financial assistance for relief work in famine affected areas of Rajasthan with particular reference to Barmer and Jaisalmer Districts.	Shri Virbhi Chander Jain			
32	Implementation of recommendation of Puri Committee about pay scales of non-industrial workers in Ministry of Defence.	Shri R.N. Rakesh			
33	Setting up of a diesel work shop in Shornur, Kerala.	Shri K. Kumhambu		1-3-1982	o 14

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34	Wastage of cooking gas due to non-availability of sufficient L.P.G. cylinders at Barauni Refinery in Bihar.	Smt. Madhuri Singh			
35	Immediate supply of sufficient stocks of rice and wheat to West Bengal to meet shortages there.	Shri Narayan Choubey			
36	Spreading of Brain fever in Tamil Nadu.	Shri D.S.A. Sivaprakasham			
37	Need for providing facilities for construction of small cinema houses to give employment to educated youth in West Bengal.	Shri Satyagopal Misra			
38	Employment to the landless, Scheduled Castes and Scheduled Tribes people of draught affected areas of Mirzapur, Banaras and Allahabad districts of Uttar Pradesh.	Shri Uma Kant Mishra			
39	Continuous increase in the price of yanaspati ghee.	Prof. Nirmale Kumari Shaktawat			
40	Making of adequate transport arrangements to carry traditional number of Haj pilgrims to Saudi Arabia.	Shri Zainul Basher			
41	Need to provide seniority and promotions to engineers of ex-Hydrabad State who were transferred to Maharashtra on the reorganisation of States in the light of Supreme Court's Judgement.	Shri Uttam Rathod	2-3-82	0	15
42	Need for uniformity in dates for observance of Dusschra and Deepawali festivals throughout the country in 1982.	Dr. Vasant Kumar Pandit			
43	Need to reorganise Dairy Board and Dairy Corporation.	Shri Harikesh Bahadur			
44	Grievances of fishermen of Maharashtra, Gujarat and Goa.	Prof. Madhu Dandavate			
45	Need to take steps to check fall in prices of Gur.	Shri B.D. Singh			
46	Recovery of blood packs in garbage dump behind the Red Cross Bhawan, New Delhi.	Shri K. Lakka-ppa			
47	Nationalisation of jute mills in West Bengal in the context of the alleged lock-out by jute mill owners.	Smt. Geeta Mukhereje			

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48	Settlement of Cauveri water dispute between Tamil Nadu, Karnataka and Kerala.	Shri K. Rama-Murthy			
49	Pay parity of Home Guards with Police constables.	Shri Mukunda Mandal	3-3-82	0	19
50	Indiscriminate spending of money by Government departments during the month of March.	Prof. Ajit Kumar Mehta			
51	Irrigation facilities for Chotanagpur area*.	Shri R.L.P. Verma			
52	Directions to State Government of Uttar Pradesh and Rajasthan to supply power to farmers for at least 8 hours a day.	Shri Rajesh Pilot			
53	Inclusion of 'Dhobis' in the Scheduled Castes list.	Shri Cumbum N. Natarajan			
54	Damage to standing crops due to hail-storm and unseasonal heavy rains in Haryana, Punjab, Rajasthan and Uttar Pradesh etc.	Shri Mani Ram Bagri			
55	Problems of the employers of National Sample Survey Organisation (Field Operation Division)	Shri Ajit Kumar Saha			
56	Pavement hawkers in Delhi.	Shri Kamal Nath			
57	Measures to clear the stockpile of iron ore at Paradip Port.	Shri Chintamani Panigrahi			
58	Need to provide adequate facilities to weaker sections of the society by the banks.	Shri Mahavir Prasad			
59	Reconsideration by Government of the proposed tour of our cricket team to Britain.	Shri Eduardo Falcão	4-3-82		
60	Appointment of a probe committee to look into the working of All India Institute of Medical Sciences, particularly the Department of Cardiology.	Shri Ram Vilas Paswan			
61	Exemption from the purview of Forest Conservation Act, 1980 of hydro-electric projects including transmission lines.	Shri K.A. Rajan			
62	Report on three-language formula for Karnataka.	Shri T.R. Shamanna			

*Text not complete.

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63	Facilities for the Pilgrimage of Kailash Mansarovar.	Shri Harish Rawat			
64	Financial assistance to State Government of Himachal Pradesh for taking relief measures in areas of that State affected by hailstorm and heavy rains.	Shri Krishan Datt Sultanpuri			
65	Alleged exploitation of labourers engaged in stone quarries and crushers by contractors.	Shri Daulat Ram Saran			
66	Establishment of two more atomic power units based on indigenous know-how to solve power crisis in Rajasthan.	Prof. Nirmala Kumari Shaktawat	1-3-80	0	13:
67	Severe drought situation prevailing in Bhil areas of Dungarpur district of Rajasthan.	Shri Bheekha-bhai			
68	Relief measures for the people affected by hailstorm in Uttar Pradesh.	Shri Harikesh Bahadur			
69	Problems of Junior Engineers of C.P. W.D.	Shri Ajoy Biswas			
70	Cases of reported extraction of eyes of persons who die in Government hospitals and their sale at high prices.	Shri Mani Ram Bagri			
71	Construction of a coal berth at Paradip Port for integrated supply of coal to public sector steel plants.	Smt. Jayanti Patnaik			
72	Shortage in supply of coking coal to big steel plants.	Shri Lakshman Mallick	9-3-82	0	14:
73	Installation of automatic telephone exchange system at district headquarters and facilities of microwave or U.H.F. systems in important trunk routes in West Bengal.	Shri Ajit Kumar Saha			
74	Demands of Judicial officers of Bihar.	Shri Ram Vilas Paswan			
75	Objectionable reference to late Shri Sanjay Gandhi in Encyclopaedia Britannica.	Shri Kamal Nath			
76	Reduction in the export duty and royalty on chrome ore to increase its exports.	Shri Harihar Soren			
77	Setting up of a fertilizer plant at Ghazipur.	Shri Zainul Basher			

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✓ 75 Inclusion of Konkani language in the Eighth Schedule to the Constitution. Shri Eduardo Faleiro

79 Implementation of Pachaiyar irrigation Project, Tamil Nadu and its exemption from the provisions of Wild Life Protection Act. Shri K.T. Kosalram

80 Demands of Civil Accounts employees. Shri Sudhir Kumar Giri

81 Declaration of the famous Tamil Scripture 'THIRU-KKURAL' as a national scripture. Shri N. Soundarajan

11-3-1982 o 19

82 Need to update the pass-books of Saving Bank Accounts of G.P.O., Jaunpur, Uttar Pradesh. Dr. A.U. Azmi.

83 Need for an enquiry into the alleged collapse of a building and a water tank of Ordnance Factory at Itarsi, Madhya Pradesh. Shri Rameshwar Neekhra

84 Alleged encroachment by Messrs Pure Drinks Limited on the premises of the bungalow allotted to him in New Delhi. Shri Ratansinh Rajda

Shri Bhishma Narain Singh

✓ 85 Issue of a Postage Stamp in honour of late Choudhury Chhotu Ram. Shri Mani Ram Bagri.

86 Steps for expediting construction of sub-post offices of Joda, Anandpur, Champua, Swampatna and head post office of Kenojhargarh in Orissa. Shri Harihar Soren

15-3-1982. o 18

87 Agitation by All India Kendriya Vidyalaya Teachers Association in support of their demands. Shri Krishna Kumar Goyal

88 Need of start anti-erosion measures all along the course of the Ganges in Bhojpur in Bihar. Prof. K.K. Tewari

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| 89 | The basis of reported detection of foreign nationals in Assam by the State Government. | Shri G.M. Banat-walla | | | |
| 90 | Pollution of water due to discharge of Saraiya distillery, Sardar Nagar in Bansgaon Lok Sabha constituency. | Shri Mahavir Prasad | | | |
| 91 | Support price for tasar silk in Orissa. | Shri Rasa Behari Behra | | | |
| 92 | Remunerative price for jaggery to the producers in Andhra Pradesh. | Shri M. Ramgopal Reddy | | | |
| 92 | Steps to check pollution of the water of the Ganges and Yamuna rivers. | Shri B.D. Singh. | | | |
| 94 | Need to consider the West Bengal Government's proposal for setting up of production unit of synthetic crude from coal. | Shri Subodh Sen | 16-3-82 | 0.27 | |
| 95 | Reported disappearance of Yaswant Fort at Kagal in Maharashtra. | Smt. Pramila Dandavate. | | | |
| 96 | Working of telephone system in Patna City. | Shri Ramavatar Shastri | | | |
| 97 | Opening of more branches of nationalised banks in Chotanagpur and Santhal Parganas in Bihar. | Smt. Krishna Sahi | | | |
| 98 | Damage to standing rabi crops in Madhya Pradesh by recent hail storms. | Shri Madhavrao Scindia | | | |
| 99 | Supply of more cement to West Bengal by Central Government. | Shri R.P. Das | | | |
| 100 | Declaration of rivers as national assets for better utilisation of their water. | Shri K.T. Kosalram | | | |
| 101 | Steps for better capacity utilisation of Ordnance Clothing Factory at Avadi near Madras. | Dr. A. Kalanidhi | | | |

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102	Delay in electrification of the Vijayawada-Ballarsha railway line in Andhra Pradesh.	Smt. Vidya Chennupati			
103	Need for a White Paper on national drug policy production targets and the steps to prevent drug famine in the country.]	Dr. Vasant Kumar Pandit.			
104	Need for legislation to provide remunerative price for sugarcane to farmers and making provision for supply of sugar to them by factories for their personal consumption at reasonable rates.]	Shri Ram Lal Rahi			17-3-82 o 19
105	Adequate wheat supply by Central Government to Rajasthan for distribution from rationing shops particularly in rural areas.	Shri Virdhi Chander Jain			
106	Reduction in the number of Government holidays during the year 1982 by deleting three important holidays namely, Mahashivratri, Ramanavami and Valmiki Jayanti.	Dr. Karan Singh			
107	Crisis in silk industry in Karnataka.	Shri Oscar Fernandes			
108	Declaration of 14th April a Gazetted holiday on the occasion of the birthday anniversary of Dr. B.R. Ambedkar.	Shri Ram Vilas Paswan.		18-3-1982	o 19
109	Relief measures for the poor farmers who suffered heavy loss due to hail-storm in 24 villages in Bharatpur district of Rajasthan.	Shri Rajesh Pilot			
110	Adequate compensation for the farmers of Chauhan Patti Village of Delhi in view of the loss to their crops due to the construction of antiflood devices.	Shri Zainul Basher			
111	Measures for assistance to small and regional newspapers.	Shri Harikesh Bahadur			

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| ✓ | Inclusion of Nepali language in the Eighth Schedule to the Constitution. | Shri Anand Pathak | | | |
| 113. | Inquiry into the dacoity in Assam Mail on 15th March, 1982 and safety measures on railways. | Shri K.M. Madhukar | | | |
| 114. | Reported notice of termination of the services of some employees by Daily Maharashtra Herald of Poona in view of its programme for modernisation. | Shri V.N. Gadgil | | | |
| 115. | Relief measures for the hailstorm affected farmers of Vidisha and Raichur districts of Madhya Pradesh. | Shri Pratap Bhanu Sharma | | | |
| 116. | Steps to solve food and drinking water problems of the tribals of Adilabad district of Andhra Pradesh. | Shri George Fernandes | | | |
| 117. | Unsatisfactory recruitment procedures of the Regional Recruitment Boards of nationalised banks. | Shri Era Mohan | | | |
| 118. | Need to implement the decision to shift the head office of Hindustan Fertilizer Corporation Limited from Delhi to Calcutta. | Shri Krishna Chandra Halder | 22-3-82 | 0 | 26 |
| 119. | Alleged increase in the profit margin of the cement industry in view of the recent dual pricing policy. | Shri Krishna Kumar Goyal | | | |
| 120. | Problems of farmers in view of non-lifting of sugarcane by sugar mills of Sirwa and Anand Nagar in Gorakhpur district of U.P. | Shri Ashfaq Husain | | | |
| 121. | Urgent need to allot more land by International Airport Authority of India to Central Warehousing Corporation to augment storage capacity for Import Air Cargo at Delhi Airport. | Shri Era Anbarasu | | | |

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122	Alleged malpractices in import of stainless steel resulting in loss in customs duty and foreign exchange.	Shri Mani Ram Bagri			
123	Gearing up of administrative machinery and effective legislation for proper maintenance of temples and historical monuments in Rajasthan.	Shri Bheekha bhai			
124	Gearing up of rural electrification programme in Himachal Pradesh.	Prof. Narain Chand Parashar			
125	Alleged inefficiency in the working of Nationalised Banks with reference to low liquidity advances ratio in Bihar and irregularities in the appointment and promotions of employees.	Shri Krishan Pratap Singh	23.3.82	0.20	
126	Need to locate one of the two proposed units of Bharat Electronics Limited in West Bengal.	Shri Niren Ghose			
127	Reimbursement of full medical expenses of class III and class IV employees of Ashoka Hotel as in the case of employees of I. T. D. C.	Shri Rasheed Masood			
128	Ban on horse racing throughout the country.	Shri Kamal Nath			
129	Alleged suspension of expansion programme of providing irrigation facilities in backward areas of Uttar Pradesh.	Shri Ram Fyae Panika			
130	Inadequate health facilities in hilly areas of Uttar Pradesh.	Shri Harish Rawat			
131	Need to make runway of Madurai Aerodrome fit for starting Boeing service from Madras to Madurai.	Shri Cumbum N. Natarajan			
132	Problems faced by farmers of North India in view of non lifting of sugarcane by mill Owners.	Shri Daya Ram Shakya	24-3-82	0.17	
133	Central Government direction to State Governments to ban production and use of Kesari Dal.	Shri B.D. Singh			
134	Need to supply films to all Professional photographers.	Shri Ajit Kumar Saha			

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135	Steps to trace the tourist party from Tamil Nadu reported to have been missing in Nepal.	Shri Chandra Pal Sahani Shailam.			
136	Need to the effective steps to restrict the possession of arms by people in Country.	Shri Ram Lal Rahi			
137	Alleged violation of agreement by Gujarat State Government on the use of the waters of the river Mahi and the consequent loss of water to the drought prone district of Rajasthan.	Shri Virdhi Chandra Jain			
138	Need to revise Government procurement policy on opium to safeguard the interest of opium growers.	Prof. Nirmala Kumari Shak-tawat			
139	Steps to check land grabbing by antisocial elements in Delhi.	Shri Kunwar Ram			
140	Effective measures to check salinity of the Pariyar river which has caused severe crisis in Cochin-Alwaye industrial belt.	Shri G.M. Banatwalla	25-3 82	0	18
141	Steps to check pollution of Muvat-tupusha river caused by the discharge of industrial effluents from the newsprint factory at Vellore, Kerala.	Shri K. Kunhambu			
142	Need for having a mobile Post Office at Tirunelveli in Tamil Nadu.	Shri D.S.A. Sivaprakasham			
143	Increased Central assistance in view of severe drought and drinking water problems in Rajasthan, specially in Jodhpur.	Shri Ashok Gehlot			
✓ 144	Problems of juvenile delinquent and undertrials in jail in the country.	Smt. Krishna Sahi			
145	Financial assistance to Kerala University by the University Grants Commission.	Shri V.S. Vijayaraghavan			
146	Need to make provision in the Budget for repairs of Dwarka Temple in Saurashtra, Gujarat.	Shri Digvijay Sinh	26-3-82	0	12
147	Grievances of inspectors of General Insurance.	Shri T.S. Negi			
148	Measures for rehabilitation of Ceylon repatriates who have settled at Neyvelli, Tamil Nadu.	Dr. V. Kulandaivelu			

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149	Steps to check widespread incidence of Malaria in various districts of Orissa.	Shri Chintamani Jena	27-3-82	0	12
150	Early decision on setting up of electronic telephone industry at Bhubaneswar in Orissa.	Smt. Jayanti Patnaik			
151	Relief for people affected by subsidence of Jharra town.	Shri A.K. Roy			
152	Handing over of possession of land allotted to Harijans of Bawana village in Delhi.	Shri Atal Behari Vajpayee			
153	Alleged retrenchment of labourers working on famine relief works in Bhilwara, Rajasthan.	Shri Girdhari Lal Vyas			
154	Steps to check on permanent basis destruction caused by floods in Ghagra and Rapti rivers in certain districts of Eastern Uttar Pradesh.	Shri Mahavir Prasad	29-3-82	0	14
155	Discontentment amongst the tribals in hilly tracks of Mayurbhanj district of Orissa on account of removal of dead tree trunks and branches which help in growth of wild mushrooms on which the tribals live.	Shri Manmohan Ti du			
156	Construction of railway line from Munkhurd to Belapur and an additional pair of suburban lines between Bandra and Andheri in Bombay.	Smt. Usha Prakash Choudhary			
157	Construction of museum in Ratnagiri, Orissa to preserve ancient sculptures.	Shri Rana Behari Behra			
158	Inclusion of Jaipur town of Orissa under small and medium towns development and beautification programme undertaken by the Central Government.	Shri A.C. Das			
159	Early absorption of all employees of the General Fisheries Corporation on account of its closure by the Central Government.	Shri Sudhir Kumar Giri			

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160	Need for a survey for exploration of minerals in the Dungarpur and Banswara districts of Rajasthan.	Shri Bheekha-bhai			
161	Need for financial assistance from the banks and other institutions for the development of small scale units in Kheri-Lakhimpur area of Uttar Pradesh.	Smt. Usha Verma			
162	Supply of cement and coal for Rajasthan Gannal Project	Shri Virndhi Chander Jain			
163	Improvement of railway facilities on Pansukura-Haldia section of South-Eastern Railway.	Shri Satyagopal Misra			
164	Probe into the alleged disfiguring of the statue of Shahid Bhagat Singh in Pilani Rajasthan.	Shri Mani Ram Bagri	30-3-82		J 17
165	Need to stop the private agency system for booking cargo and passengers at Madras awarded by Shipping Corporation of India.	Shri D.S.A. Sivaprakasham	Sh. Bhishma Narayan Singh		
166	Relief measures for the people affected by the hail storm in Farrukhabad, Itawah, Agra and Mainpuri, districts, of Uttar Pradesh.	Shri Ghosey Singh Yadav			
167	Steps to make available X-ray films in sufficient quantity and to reduce the prices of X-ray films.	Shri Ramavatar Shastri			
168	Development of Chittorgarh Fort as a place of tourists' attraction	Prof. Nirmala Kumari Shaktawat			
169	Need to up-grade Jodhpur city to B-2 category.	Shri Ashok Gehlot			
170	Establishment of small scale industries and other measures to provide employment to the people of Purnea district of Bihar	Smt. Madhuri Singh	31-3-1982		17
171	Problems of extra-departmental employees of P&T Department.	Shri Ram Lal Rahi			
172	Need for nationalisation or amalgamation of M/s. Motor & Machinery Manufacturers Limited Calcutta with BHEL or some big public sector industry.	Shri Krishna Chandra Halder			

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173	Nationalisation of Beedi industry to save Beedi workers of Bihar, specially Santhal Pargana from exploitation.	Shri Ram Vilas Paswan		31.3.82 19-4-82	0 17
174	Reduction in the Welfare Levy and General Levy on the Dock Labour Board, Madras.	Dr. A. Kalanidhi			
175	Giving assistance by the Central Government for socio-economic development of dacoity-infested areas of Madhya Pradesh, Rajasthan and Uttar Pradesh	Shri Madhavrao Scindia			
176	Increased rail transport facility on Madras-Tambram railway section.	Shri Era Anbarasu			
177	The march on foot of people from Hura in Purulia West Bengal in support of their demands for railway and other facilities.	Prof. Rupchand Pal		1-4-82	0 20
178	Shifting of regional office of Central Silk Board from Bombay to Bangalore.	Smt. Sanyogita Rane			
179	Increased railway services in Aonla Lok Sabha constituency of Uttar Pradesh.	Shri Jaipal Singh Kashyap			
180	Problems of washermen in Delhi.	Shri Ghandra Pal Shailani			
181	Crisis in handloom industry in Kerala due to accumulation of stocks.	Shri K. Kunhambu			
182	Problems of Sainik Schools Ghittorgarh and the need to run Sainik Schools on the pattern of Kendriya Vidyalayas.	Prof. Nirmala Kumari Shaktawat			
183	Creation of a separate railway division for Western Orissa.	Shri Rasa Behari Behra			
184	Alleged mis-management and wasteful expenditure in Indian Council of Agriculture Research.	Shri Harikesh Bahadur		5-4-82	0 15
✓ 185	Delimitation of parliamentary and assembly constituencies of hilly districts of Uttar Pradesh on the basis of geographical conditions and areas.	Shri Harish Rawat			

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| 186 | Giving of proprietary rights and other facilities to the Bhakra Dam oustees by Haryana Government in respect of land allotted to them. | Prof. Narain Ghand Parashar | } |
| 187 | Need for financial support to the Salkia and Port Unit of the Hoogly Docking and Engineering Company by the Industrial Reconstruction Corporation of India Limited and nationalisation of the Company. | Shri Ajit Bag. | |
| 188 | Steps for early completion of the Thermal Power Station at Kanti, Muzaffarpur in Bihar. | Smt. Kishori Sinha | |
| 189 | Need to restore the facility of jewel loans to the rural people of Tamil Nadu. | Shri Gumbum N. Natarajan | |
| 190 | Need to restore original banking hours in the rural branches of nationalised banks. | Smt. Geeta Mukherjee. | |
| 191 | Need for a halt station at Burhanpur for Mahanagari-Varanasi Express. | Shri Shivkumar Singh | |
| 192 | Need for proper maintenance of D.T.G. buses in view of the coming ASIAD games. | Shri Bheekhabhai | |
| 193 | Setting up of a ship repair yard at Haldia. | Shri Niren Ghose | |
| 194 | Undue benefit to flour mills due to supply of wheat at subsidised rate. | Shri Hariish Kumar Gangwar | |
| 195 | Steps to call off the strike of textile workers in Bombay. | Smt. Pramila Dandavate | |
| 196 | Unsatisfactory functioning of post of Telegraph services in Salem District. | Shri G. Palaniappan | } |
| 197 | Need for export of potatoes to ensure better remunerative price to growers. | Shri Vijay Kumar Yadav | |

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| 198. | Grounding of Indian Airlines plane on Delhi-Lucknow - Patna flight due to bursting of its tyre. | Smt. Krishna Sahi | | | |
| 199. | Reported imprisonment of Indian nationals in Pakistan and steps for their release. | Shri Wajid Ali Khan <i>Satyaharayan</i> Jatiya | | | |
| 200 | Measures for economic progress and development of tribal areas of Dehradun district in Uttar Pradesh. | Shri T.S. Negi | | | |
| 201 | Evasion of duty on stainless steel. | Shri Ghintamani Jena | | | |
| 202 | Extension of Sitapur—Milani Railway line upto Dudhuwa. | Smt. Usha Verma | | | |
| 203 | Extension of T.V. network in the whole country. | Shri Madhavrao Scindia. | | | |
| 204 | Steps to expedite investigations and court decisions in dowry murder cases with particular reference to a recent case in Kasganj, Uttar Pradesh. | Shri R.L.P. Verma | 8-1-82 | 0 | 18 |
| 205 | Need for inquiry into the alleged murder of a verification Officer and a watchman of a temple in Tamil Nadu. | Shri K. Mayathevar | | | |
| 206 | Setting up of a statutory autonomous authority for three hill sub-divisions of Darjeeling District. | Shri Ananda Pathak | | | |
| 207 | Opening of corrosion repairing section at Mancheshwar Railway workshop, Orissa. | Shri Ghintamani Jena | | | |
| 208 | Introduction of a fast train service between Lucknow and Allahabad. | Shri Krishna Prakash Tewari | | | |
| 209 | Steps to check indiscriminate cutting of trees in Ghittorgarh district of Rajasthan. | Prof. Nirmala Kumari Shaktawat | 12-4-1982 | 0 | 10 |
| 210 | Establishment of a micro wave station at Ramanathapuram in Tamil Nadu. | Shri M.S.K. Sathiyendran | | | |

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211	Damage to crops due to heavy rains in Vidharbha area of Maharashtra and relief measures to meet the situation.	Shri Uttamrao Patil			
212	Setting up of a T.V. station. at Bareilly in Uttar Pradesh	Shri Harish Kumar Gangwar			
213	Rehabilitation of refugees who came to India during 1971 Indo-Pak Conflict.	Shri Krishna Kumar Goyal			
214	An incident that took place on 14th, April 1982 at his residence in New Delhi.	Shri Dalbir Singh			
215	Alleged crisis in coal industry due to shortage of mining engineers.	Smt. Jayanti Patnaik			
216	Alleged slaughter of Rhinos and other animals in the Kaziranga National Park of Assam and Simlipal Forest Reserve in Orissa.	Shri Arjun Sethi			
217	Need to constitute one or two Benches of the Income-tax Appellate Tribunal at Coimbatore.	Shri Era Mohan		15-4-82	0 15
218	Steps for creating employment opportunities in Eastern Uttar Pradesh.	Shri Harikesh Bahadur			
219	Withdrawal of P.A.C. and re-opening of Darul-Uloom an institution of Islamic learning in Uttar Pradesh.	Shri Atal Behari Vajpayee			
220	Setting up of more industries in West Bengal.	Shri Ajit Kumar Saha			
221	Enquiry into an attempt to blow up Bokaro Steel plant.	Shri Ram Vilas Paswan			
222	The Brahadeeswara Temple Thanjavur Town in Tamil Nadu.	Shri S. Singaravadial			
223	Cauvery water dispute between Kerala, Karnataka Tamil Nadu and Pondicherry.	Shri T. R. Shamanna			

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224 A daily service of Marudhar Shri Virdhi
Express from Jodhpur to Chander Jain
Jaipur and need for its
dieselisation

225 Steps to check smuggling of Shri Ashok
animals and other valua- Gehlot
bles across the Indo-Pak
border in Rajasthan.

226 Setting up of a Tube-wells Shri Rajesh Pilot
Corporation in Rajasthan
to augment water resources
there.

227 Working of Hindustan Sama- Acharya Bhagwan
char News Agency. Dev

16-4-82 O 12

228 Enquiry into the removal of Shri Chandra Pal
Chaver from the Statue of Shailani
Lord Buddha in Kushina-
gar, District Deoria, Uttar
Pradesh

229 Setting up of another gas Shri Ahmed
based fertilizer plant in Mohammed Patel
Gujarat.

230 Need to give priority to Shri Harish Rawat
Hydro Electric Power with
particular reference to
Hydro-Power potential of
Pithoragarh district of U.P.

231 Development of Sanchi in Shri Pratap Bhanu
Madhya Pradesh as a Sharma
place of tourists attraction.

19-4-82 O 15

232 Need to protect the fisher- Shri M.S.K.
men on the Ramanatha- Sathiyendran
puram and Rameshwaram
coast line of Tamil Nadu.

233 Steps to develop Mathura and Shri Digambar
Brindavan towns in Singh
Uttar Pradesh as places
of tourist attraction.

234 Steps to improve economic Shri Harikesh
condition of handloom we- Bahadur
avers in the country.

235 Dharna in Delhi by Colle- Prof. Rupchand
ge and University teachers Pal
to press their demands.

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236	Regularisation of unauthorised colonies in Delhi.	Shri H.K.L. Bhagat	Shri Bhishma Nersain Singh		
237	Grievances of stone quarry workers of Faridabad.	Prof. Madhu Dandavate			
238	Steps to make available heavy water for atomic power Projects.	Shri Arjun Sethi			
239	Reported passing of a Bill by J & K. Assembly regarding citizenship to persons who migrated from Pakistan occupied territories of Jammu and Kashmir.	Dr. Karan Singh			
240	Steps to accelerate supply of diesel to Tamil Nadu.	Shri Era Mohan			
241	Selection of cricket team to tour England.	Shri Kamal Nath			
242	Steps to improve functioning of telephone services of Ansol-Raniganj-Durgapur area.	Shri Krishna Chandra Halder		20-4-82	o 37
243	Relief measures for the hail-storm affected farmers of certain blocks in Fatehpur district of Uttar Pradesh.	Shri B.D. Singh			
244	Need for stringent legislation for preventing cruelty to animals.	Shri Ram Lal Rahi			
245	Nationalisation of iron ore mines of Kolhand in Bihar	Shri Ramavatar Shastri			
246	Financial assistance to Orissa Government for undertaking soil conservation measures.	Shri Lakshman Mallick			
247	Need to re-start Barari steamer service in Bhagalpur district of Bihar.	Shri Ram Vilas Paswan			
248	Establishment of public sector industries in Eastern Uttar Pradesh.	Shri Zainul Basher		21-4-82	o 16
249	Construction of railway line on Raipur-Mandala-Jabalpur section.	Shri Keyur Bhushan			
250	Setting up of rehabilitation centre for disabled in Delhi.	Shri Harish Kumar Gangwar			

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251	Reported decision to scrap 'Daily Deposit Scheme' of the Nationalised Banks.	Dr. A. Kalanidhi	}		
252	Scarcity of drinking water in Tonk district, Rajasthan.	Shri Banwari Lal			
253	Need to improve Delhi Transport Corporation service.	Dr. Vasant Kumar Pandit,		21-4-82	0 16
254	Need to increase power supply to West Bengal from Damodar Valley Corporation.	Shri Somaath Chatterjee.			
255	Closure of a large number of small Railway Stations for booking goods on Western Railways.	Shri Digvijay Sinh			
256	Opening of a construction office to expedite Railway Projects in Orissa.	Smt. Jayanti Patnaik.	}		
257	Delay in repair of the steps of Qutab Minar.	Shri Tariq Anwar			
258	Steps to arrange more power for Rajasthan from adjoining States.	Shri Virldhi Chander Jain.			
259	Central assistance for construction of Palana Thermal Power Project of Rajasthan.	Shri Ashok Gehlot			
260	Setting up of a T.V. Centre at Kodaikanal in Tamil Nadu.	Shri Cumbum N. Natarajan.		22-4-82	0 15
261	Need to continue Public Health Care Scheme in Bihar and ensure employment to a large number of Health Guides.	Prof. Ajit Kumar Mehta.	}		
262	Location of a gas based fertilizer factory at Shyam Garh in district Mandasor of Nagda in Ujjain in Madhya Pradesh.	Shri Satyanarayan Jatiya,			

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263	Steps for increased industrialisation of Kumaon and Garhwal divisions of Uttar Pradesh.	Shri Harish Rawat			
264	Laying of a broad gauge Rail line between Pathankot and Kandla.	Shri Virbhi Chander Jain.			
265	Order of the Textile Commissioner prohibiting spinning of threads of high counts by the small spinning Mills in Tamil Nadu.	Shri D.S.A. Sivaprakasham.			
266	Grant of subsidy to Rajasthan farmers for increasing production of soyabean.	Shri Krishna Kumar Goyal.	26-4-82	o	16
267	Collection of capitation fee by educational institutions, particularly in Karnataka.	Shri T.R. Shamanna			
268	Measures to improve the economic conditions of Gujjar community in Jammu and Kashmir.	Shri Rajesh Pilot			
269	Reconsideration by Central Electricity Authority the project report sent by Durgapur Projects Limited for setting up of two more 110 MW Units.	Shri Ajit Kumar Saha.			
270.	Cow heads found in front of temples in Amritsar.	Shri R.S. Sparrow			
271	Steps to ease traffic problems in the walled city of Delhi in view of coming Asian Games.	Shri Bheekhabhai			
272	Measures for increased growth of orchids in the forests of North-East India.	Smt. Gurbrinder Kaur Brar.			
273	Introduction of a new Super-fast train between Howrah and Bhubaneswar.	Smt. Jayanti Patnaik	27-4-82	o	18
274	Conversion of Neelachal Express into a daily Express train.	Shri Rasa Behari Behra.			
275	Padyatra by people of Darjeeling on 1st May, 1982, in support of their demands relating to development of hill areas in their district.	Shri Ananda Pathak			

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276	Need for proper working of Madras Aluminium Company at Mattur, Tamil Nadu.	Shri K. Arjunan			
277	Steps to check exploitation of tribals by rich people from the cities.	Prof. Ajit Kumar Mehta.			
278	Grievances of Central Government employees posted at Simla.	Shri Atal Behari Vajpayee.			
279	Reported deaths due to cyclone on 25-4-1982 in Silchar district of Assam.	Shri Santosh Mohan Dev.			
280	Relief measures for drought affected areas of Orissa.	Shri Harihar Soren.			
281	Fixation of support price for turmeric.	Shri P. Rajagopal Naidu.			
282	Reported death of a number of a persons due to some unknown disease in Sikar, Rajasthan.	Shri Chaturbhuj.			
283	Need for evicting unauthorised occupants of Government quarters in Gole Market area.	Shri R.N. Rakesh	28-4-82	o 28	
284.	Reported de-recognition of Medical Colleges in Bihar.	Shri Ram Vilas Paswan.			
285	Problems of Scheduled Castes and Scheduled Tribes and local students in getting admission to Jawaharlal Institute of Post Graduate Medical Education and Research, Pondicherry.	Dr. V. Kulandaivelu.			
286	Alleged dispossession of lands owned by the farmers around Patna city.	Shri Ramavater Shastri.			
287	Need to bring Chinsurah Group of telephones within the Calcutta Local System.	Prof. Rupchand Pal.			
288	Steps to solve problems of the employees of Neyveli Lignite Corporation.	Shri Era Anbarasu.			
289	Problems of shoe industry in Agra.	Shri Chandra Pal Shailani.			

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| 290 | Delay in execution of Guntakal-Bangalore Broad gauge line. | Shri Darur Pullaiah | } |
| 291 | Problems of Goa due to pollution of water and air. | Smt. Sanyogita Rane | |
| 292 | Supply of cooking gas through underground pipe lines to the people of Ankleshwar and Broach cities in Gujarat. | Shri Ahmed Mohammed Patel | } |
| 293 | Need to give proper place to Sanskrit in the programmes of Akashwani and Doordarshan with particular reference to non-coverage of the meeting of Sansadiya Sanskrit Parishad. | Shri Pratap Bhanu Sharma | |
| 294 | Reported high price of gas stoves. | Shri K. Lakshappa | } |
| 295 | Conversion of Delhi Ahmedabad metre-gauge railway line into Broad gauge line. | Shri Ram Singh Yadav | |
| 296 | Reported mal-treatment of Hindus in Pakistan. | Shri Sajjan Kumar | } |
| 297 | Development of small scale industry and setting up of some major industries in Eastern Uttar Pradesh. | Shri Rajnath Sonkar Shastri | |
| 298 | Need to accord due recognition to the achievements of Indian scientists with particular reference to the discovery of oldest rock of the world by an Indian Scientist. | Shri A.K. Roy | } |
| 299 | Supply of foodgrains to Tripura. | Shri Ajoy Biswas | |
| 300 | Setting up of Cardamom Board in Kerala. | Shri K. Kunhambu | } |
| 301 | Need for registration of cases of suicide on account of dowry under section 302. I.P.C. | Shri Tariq Anwar | |
| 302 | Regarding inclusion of the Advasia 'Kol' caste in the list of Scheduled Tribes in Uttar Pradesh. | Shri Krishna Prakash Tewari | } |

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| 303 | Alleged delay in attending to complaints regarding telephones in Varanasi | Shri Zainul Basher |
| 304 | Regarding steps to check recurrence of robbery incidents in trans-Yamuna colonies in Delhi. | Shri H.K.L. Bhagat |
| 305 | Special central assistance programme for the development of Western Ghats. | Shri K.T. Kosalram |
| 306 | Regarding measures to improve the working conditions of the coal miners of Jharkhand and other areas. | Shri Rajesh Kumar Singh |
| ✓ 307 | Need for reform in the present education system in India. | Shri R.P. Yadav |
| 308 | Need to regulate import of large quantities of manmade fibres yarn. | Shri Ratansinh Rajda |
| 309 | Regarding tension due to simultaneous dharna by non-Scheduled Caste and Scheduled Caste Associations near Boat Club in Delhi. | Shri Daya Ram Shakya |
| 310 | Regarding remunerative prices for newsprint produced by NEPA mills and accumulation of stocks with the mills. | Shri Uttam Rathod |
| 311 | Regarding need to remove ban on movement of wheat in Uttar Pradesh and lift the limit on stocks with wholesale and retail dealers. | Shri B.D. Singh |
| 312 | Regarding improving the working of telephone exchanges in Lakhimpur district of Uttar Pradesh. | Shrimati Usha Verma |
| 313 | Regarding steps for protection and preservation of forests in Vidarbha region of Maharashtra | Shrimati Usha Prakash Choudhary |
| 314 | Regarding difficulties of passengers at New Delhi and Old Delhi Stations due to searches by police and stoppage of cycle rickshaw at outer gates. | Shri Bhiku Ram Jain |

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(iii) *Statement under Direction 16 correcting information regarding
Discussion Under Rule 193*

Brief Subject	Name of Minister	Date	Time Taken
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Correcting certain information given by him in the House on 26 March, 1982 during the course of reply to the discussion under Rule 193 regarding functioning of the All India Medical Sciences, New Delhi.	Shri B. Shankaranand	31-3-1982	..

19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
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BILLS		
(a) Government Bills	35 34	10·9
(b) Private Members' Bills	10 55	3·4
BUDGETS		
(a) Railway Budget	*17 42	5·4
(b) General Budget	103 35	31·8
(c) Budget in respect of States under President's rule	**8 17	2·5
CALLING ATTENTION NOTICES (Rule 197)	37 02	11·4
DISCUSSIONS		
(a) Short Duration Discussions (Rule 193)	15 45	4·8
(b) Half-an-Hour Discussions (Rule 55)	1 55	0·6
MATTERS UNDER RULE 377	11 50	3·6
MOTIONS		
Motions under Rule 388	0 55	0·3
PRESIDENT'S ADDRESS	12 19	3·8
QUESTIONS	41 57	12·9
RESOLUTIONS		
(a) Government Resolutions	*0 03	—
(b) Statutory Resolutions	**0 07	..
(c) Private Members' Resolutions	12 29	3·8
STATEMENTS (Rule 372)	2 50	0·9
OTHER MATTERS such as Papers laid on the Table, Questions of Privilege, Obituary References, Points of Order, etc.	12 46	3·9
TOTAL	326 01	100·0

*Joint discussion took place on a Government Resolution [Vide Statement No. 13 Sl. No. 1] and Demands for Grants in respect of the Budget (Railways), 1982-83, and Supplementary Demands for Grant (Railways), 1981-82. Time taken on joint discussion has been shown under Railway Budget.

**Joint discussion took place on certain Statutory Resolutions [Vide Statement No. 15 (ii) Sl. Nos. 1 and 2] and General Discussion on Budgets, Demands for Grants on Account and Supplementary Demands for Grants in respect of the Budgets of the States of Kerala and Assam. Time taken on joint discussion has been shown under State Budgets.